COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 23 OF 2017

Dated: 16th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

The Tata Power Company Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vinam Gupta Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Aanchal Arora for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk